

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
16-07-2024 AT 10:30 AM**

CP (IB) No. 68/95/HDB/2024

AND

IA (IBC) 1223/2024 in CP (IB) No. 68/95/HDB/2024

u/s. 95 of IBC, 2016

IN THE MATTER OF:

Indian Bank

...Petitioner

AND

Mr. Kothakurma Praveen, Personal Guarantor and
M/s. Venkateswara Spintex Private Limited

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

CP (IB) No. 68/95/HDB/2024

Call on 26.07.2024.

IA (IBC) 1223/2024

Learned Counsel Mr B Ravi Teja, for Resolution Professional present.

Learned Counsel Mr RV Subba Rao, Petitioner in the company petition present through Video Conference.

Proof of service filed. As per the same served. Personal Guarantor called absent.

Hence, it is treated that there are no objections.

For orders on Resolution professional report and on admission of the company petition on 26.07.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)